

**Policy for quality of drinking water**

†2940. SHRI RASHEED MASOOD: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any policy has been prepared to improve the quality of drinking water at railway stations;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): (a) to (c) Arrangements for potable water have been made at stations on Indian Railways as per the extant policy. Water is suitably treated as per requirement to make it fit for drinking purpose. Whenever any deficiency is noticed during inspection/public complaints, suitable action is taken.

**Incidents of molestation and misbehaviour in trains**

†2941. SHRI THAAWAR CHAND GEHLOT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of molestation and misbehavior with women in trains, especially in Express, Mail, Superfast, Rajdhani trains etc., have come to the notice of Government;
- (b) if so, the details of cases of misbehaviour with women in trains which have come to the notice of Government in the last one year;
- (c) the details of action taken by Government in such cases;
- (d) whether Railway employees or Railway Police personnel have been found guilty in some cases; and
- (e) the steps being taken by Government for the safety of women in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): (a) Yes, Sir. Some cases of molestation and misbehaviour with women in trains have come to the notice of the Railways.

(b) and (c) As many as 83 cases of misbehaviour with women in trains have been reported over Indian Railways during the year 2012. All the cases were

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†Original notice of the question was received in Hindi.